

In the High Court of Judicature, Bombay.

1864
This day, the 6th day of June 1864

SPECIAL APPEAL No. 468 of 1864.

Mahadaji Bullal Adv.
- avle of the Rutnagiri
Division of the Konkan
District

Appellant

(Original Defendant)

versus

Gopal Yeshevant, son
and heir of Yeshevant
Babu Naik deceased, of
the Charwar District

Respondent

(Original Plaintiff)

Rs. 2905-14-6-

The claim in the Original Suit was to recover the amount
due on an agreement by the fact that debts
for a portion of which debts No 6 & 13 were
Surties

In Appeal No. 31 of 1864 the
of the District of the Konkan at Rutnagiri amended
the Decree of the J. J. at Rajapur who had awarded pay-
ment of one third of the amount claimed
by each of the first three defendants by awarding
joint and several payment against their part and
on their failure by the surplus & the extent of their liability
A Special Appeal was preferred in the High Court on the grounds that (1) there

has been a substantial error in
law in the investigation of the
Case, and which has produced error
in

in the decision of the case on its
merits in that the whole of the ap-
pellant's evidence is not taken, -
that (2) appellant cannot be
held liable upon a bond obtained
from him under decrees, and that
(3) the lower courts have miscon-
strued appellant's statement in
holding that he admitted no force
had been used towards him.

by
The Court
Confirms the decree of the Senior
Act Judge with costs

R Couch
A. C. M.

MEMORANDUM OF COSTS incurred in Special Appeal No. 468

of 1864 against the decision of the Senior Assistant Judge of the District of the Konkan and disposed of on the 5th day of June 1865 by confirming the same.

BY THE APPELLANT—

In the District.

In the Moonisiffi Court (including 1/2 Fee)	85	15	4	
In the Senior Assistant Judge's Court	168	5	3	254 4 7

In this Court.

* Stamp for Memorandum of Special Appeal	100	"	"	
Stamp for copies of Decree and Judgment	3	"	"	
Stamp for Vukeelutnama	2	"	"	
Batta for Process and Postage	5	"	"	
Sectioner's Fee	"	15	9	
Vukeel's Fee	78	1	10	190 1 7
				189 3 7
				443 8 2
				444 6 2

Rupees

BY THE RESPONDENT.

In the District.

In the Moonisiffi Court	207	11	10	
In the Senior Assistant Judge's Court	63	1	3	

In this Court.

Stamp for Vukeelutnama	"	"	"	
Vukeel's Fee	"	"	"	
				270 13 1
				" " "
				270 13 1

Rupees



W. B. Sater
 Sater

P. West
 Registrar

6th day of June 1865.